GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1166
ANSWERED ON 09.02.2021

PMAY-G IN GUJARAT

1166. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has received any proposal from the State Government of Gujarat for declaration of 2077 villages in 12 Districts as difficult areas under Pradhan Mantri Awas Yojana-Gramin (PMAY-G);

(b) if so, the details thereof and the action taken in this regard;

(c) whether the budgetary provisions for difficult areas under PMAY-G would also be sanctioned at the earliest so that the Gujarat Government could achieve its current year's target; and

(d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) Yes Sir.

(b) As per the procedure prescribed in Framework for Implementation of Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the proposal received from Government of Gujarat was placed before the Empowered Committee for consideration. The State Government of Gujarat had given three reasons for declaration of certain regions as difficult areas viz., poor connectivity, susceptibility to cyclones and earthquakes. The proposal was examined and State was informed that the proposal could be considered once the State Government itself notifies the proposed areas as 'difficult areas' by provisioning for the same in Schedule of Rates (SoR) and submits it to the Ministry. The Ministry has not received the complete proposal from the State Government as yet.

(c)&(d) Under PMAY-G higher rate of assistance i.e. Rs.1,30,000/- is provided for construction of houses sanctioned in difficult areas. The allocation of targets and budget is given to the States/UTs every financial year based on the Annual Action Plan submitted by the respective State/ UT Government. The budget allocation made to the States/UTs covers the houses that are sanctioned in difficult areas as well.

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